

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3250  
ANSWERED ON:28.07.2009  
STATE INTEGRATION COUNCIL  
Bheiravdanji Shri Gadhvi Mukeshkumar

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government has constituted the National Integration Council (NIC);
- (b) if so, the details thereof;
- (c) whether the Government has issued any direction to the State Governments to constitute State Integration Council (SIC) in their States;
- (d) if so, the names of the States which have set up/not set up such council; and
- (e) the steps taken by the Government to constitute SIC in every State?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAYMAKEN)

(a) & (b): Yes, Madam. The National Integration Council (NIC) was last reconstituted in October, 2008. The re-constituted NIC, headed by the Prime Minister, has 146 Members comprising of Union Ministers, Chief Ministers of all States/Union Territories having legislatures, Leaders of National Political Parties and Regional Political Parties, Chairpersons of National Commissions, Media Person, Eminent Public Figures and a Representatives drawn from Business, Labour & Women.

(c) to (e): The Union Home Minister has written to all the State Governments reiterating the need to set up State Integration Committees on the pattern of National Integration Council. As per available information, State Integration Committees have been constituted in the States of Assam, Bihar, Goa, Haryana, Himachal Pradesh, Kerala, Maharashtra, Mizoram, Madhya Pradesh, Nagaland, Punjab, Sikkim, Tamil Nadu and Uttar Pradesh.